NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Shree Sai Industries Pvt. Ltd.

V/s.

Hi-tech Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

200 Jan

16

BHKEE SAISTEEL D.B.SHROPF

D.B. SHROFF

Presed Sorvankon Polv-for
Russmall

ORDER

CP No.1325/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 4.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)